

**Annexure-2**  
**Name of the corporate debtor: Ratandee Infrastructure Private Limited**  
**Date of commencement of CIRP: 16.04.2019**  
**List of creditors as on: 03.02.2021**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
01.	Rachit Singhal	UFC/01	01.05.2019	20,88,958	11,58,632	Unsecured		Yes	-			9,30,326		
02.	Surendra Kumar Agarwal	UFC/02	01.05.2019	25,28,218	21,39,348	Unsecured		Yes	-			3,88,870		
03.	Dinesh Jain*	UFC/03	-	-	0	Unsecured		No	-				16,00,000	
04.	Prince Jain*	UFC/04	-	-	0	Unsecured		No	-				50,00,000	
05.	Sakshi Enterprise*	UFC/05	-	-	0	Unsecured		No	-				54,00,000	
06.	Shree Jee Textiles*	UFC/06	-	-	0	Unsecured		No	-				30,00,000	

Claims have been admitted on the basis of available books of accounts of Corporate Debtor.

\*All these transactions had been done immediately prior to the start of CIR Process and also no one had yet submitted any claim so far with respect to these transactions.

Moreover, erstwhile Directors are being asked for the clarification on these transactions but none of the Director had submitted any satisfactory response to the Resolution professional, in absence of the same the claims are highly suspicious and could not be admitted.